

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 16 of 2019

K. Gemini

Son of Kannupaiyan,
Aged about 53 years,
5/1-34 Rettaipuliyamaram,
Raman Nagar Post,
Mettur Dam, Salem District 636 403.

... Applicant

Vs

1. **Union of India** represented by
The Secretary to Government,
Ministry of Environment, Forests & Climate Change,
III Floor, Pritvi Wing
India Paryavaran Bhavan
Jor Bagh, New Delhi 110003.
Email: secy-moef@nic.in
[Phone No. 011 24695262 & 24695265](tel:01124695262)
2. **The State of Tamil Nadu**, represented
By the Secretary to Government,
Environment and Forests Department,
Fort St. George, Chennai 600 009.
Email: forsec@tn.gov.in
Phone No 044 25671511
3. **The District Environment Engineer**,
Tamil Nadu Pollution Control Board,
Siva Tower, Post Box No 457,
No.1/276, Meyyanur Main Road,
Salem 636 004.
Email: deetnpcbslm@gmail.com
Phone No.04257 2448526
4. **M/s Chemplast Sanmar Limited**,
Rep by its Director S Ramkumar,
Veerakalpudur Village,
Raman Nagar Post,
Mettur Dam, Salem District 636 403.
Email: snn1@sanmargroup.com
Phone No.04298 230381

.... Respondents

MEMO FILED ON BEHALF OF THE 4TH RESPONDENT

It is most respectfully submitted that:

1. The Applicant herein had filed an Application under Section 18 (1) read with Sections 14 and 15 of the National Green Tribunal Act, 2010 inter alia praying for the following relief: -

- a. Direct the Respondents 1 to 3 to issue the necessary directions stopping all further work, dismantling and demolishing the Unit No.IV' of the fourth respondent located in S. No 58/8 (part) etc., of Veerakkalpudur Village, Meltur Taluk, Salem District inasmuch as the same is established without the mandatory Environmental Clearance;
 - b. Impose such fine and costs on the fourth respondent for flagrant violation of law and utilize the amounts for reconstruction and restoration of the damaged area;
 - c. To pass such further or other orders as This Hon'ble Tribunal may deem fit and appropriate in the circumstances of the case.
2. The 4th Respondent understands as per the news circulated in Mettur that the Applicant Gemini died on 23.04.2021. The banner later was displaying informing the death of Gemini at Mettur. The copy of the Death Certificate is attached herewith.

It is therefore, prayed that this Hon'ble Tribunal may be pleased to take on record this memo and pass appropriate orders and thus render justice.

Dated at Chennai on this 29th day of May, 2021.



Counsel for 4th Respondent.



படிவம் எண் 6
Form No. 6



தமிழ்நாடு அரசு
GOVERNMENT OF TAMIL NADU

நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை
DEPARTMENT OF MUNICIPAL ADMINISTRATION AND WATER SUPPLY

சேலம் மாநகராட்சி
SALEM CORPORATION

இறப்பு சான்றிதழ் / DEATH CERTIFICATE

(பிறப்பு மற்றும் இறப்பு பதிவு சட்டம், 1969ன் பிரிவு 12/17 மற்றும் தமிழ்நாடு பிறப்பு இறப்பு பதிவு விதிகள் 2000 விதி எண். 8/13 இன் கீழ் வழங்கப்படுகிறது.)

(ISSUED UNDER SECTION 12/17 OF THE REGISTRATON OF BIRTHS & DEATHS ACT, 1969 AND RULE 8/13 OF THE TAMIL NADU REGISTRATION OF BIRTH AND DEATH RULES 2000.)

கீழ்க்கண்ட தகவல் இந்தியா, தமிழ்நாடு மாநிலம், சேலம் மாவட்டம், சேலம் வட்டம், சேலம் மாநகராட்சி பிரிவு 18 சேர்ந்த அசல் இறப்பு பதிவேட்டிலிருந்து எடுக்கப்பட்டவை என சான்று அளிக்கப்படுகிறது .

THIS IS TO CERTIFY THAT THE FOLLOWING INFORMATION HAS BEEN TAKEN FROM THE ORIGINAL RECORD OF DEATH WHICH IS THE REGISTER FOR SALEM CORPORATION DIVISION 18 OF SALEM TALUK OF SALEM DISTRICT OF TAMIL NADU STATE, INDIA.

NAME OF DECEASED / இறந்தவரின் பெயர் :
JEMINI.K / ஜெமினி.க

SEX / பாலினம் : MALE / ஆண்

UID NUMBER OF DECEASED / இறந்தவரின் ஆதார் எண் :

DATE OF DEATH / இறந்த தேதி : 23/04/2021
TWENTY THREE - APRIL - TWO THOUSAND TWENTY ONE

PLACE OF DEATH / இறந்த இடம் :
SRI GOKULAM SPECIALITY HOSPITAL, SALEM CORPORATION
DIVISION 18, SALEM, SALEM.

AGE OF DECEASED / இறந்தவரின் வயது : 56 YEARS

ஸ்ரீ கோகுலம் ஸ்பெசாலிட்டி மருத்துவமனை, சேலம்
மாநகராட்சி, சேலம், சேலம்

NAME OF MOTHER / தாயின் பெயர் :
PAPAMMAL / பபம்மல்

MOTHER'S UID NUMBER / தாயின் ஆதார் எண் :

FATHER'S UID NO. / தந்தையின் ஆதார் எண் :

FATHER NAME / தந்தையின் பெயர் :
KANNUPAIYAN / கன்னுபாயன்

HUSBAND / WIFE UID NO. / கணவர் / மனைவி ஆதார் எண் :

HUSBAND / WIFE NAME / கணவர் / மனைவி பெயர் :
SANTHAL.G / சாந்தாள்.கோ

ADDRESS OF THE DECEASED AT THE TIME OF DEATH /
இறப்பின் போது இறந்தவரின் முகவரி :

PERMANENT ADDRESS OF DECEASED /
இறந்தவரின் நிரந்தர முகவரி :

5/1 34 , ERATTAIPULIYAMARATHUR, RAMAN NAGAR, ., METTUR DAM
3 , METTUR, SALEM, TAMIL NADU - 636403

5/1 34 , ERATTAIPULIYAMARATHUR, RAMAN NAGAR, ., METTUR
DAM 3 , , METTUR, SALEM, TAMIL NADU -636403

5/1 34 , இரட்டைபுலியமரத்தூர், இராமன் நகர் , . , மேட்டுர் அணை
3 , மேட்டுர், சேலம் , தமிழ்நாடு - 636403

5/1 34 , இரட்டைபுலியமரத்தூர், இராமன் நகர் , . , மேட்டுர்
அணை 3 , மேட்டுர், சேலம் , தமிழ்நாடு - 636403

DATE OF REGISTRATION / பதிவு செய்த தேதி : 03/05/2021

REGISTRATION NUMBER / பதிவு எண் :
D-2021:33-7658-000099

REMARKS (IF ANY) / குறிப்பு :

DATE OF ISSUE / வழங்கிய நாள் : 03/05/2021



ISSUING AUTHORITY/சான்றிதழ் அளிப்பவர்

REGISTRAR (BIRTH & DEATH)
பதிவாளர் (பிறப்பு & இறப்பு)
SALEM CORPORATION DIVISION 18
சேலம் மாநகராட்சி பிரிவு 18

THIS IS A COMPUTER GENERATED CERTIFICATE
THE GOVT.OF INDIA VIDE CIRCULAR NO.1/12/2014-VS(CRS) DATED 27-JULY-2015 HAS
APPROVED THIS CERTIFICATE AS A VALID LEGAL DOCUMENT FOR ALL OFFICIAL PURPOSES.
THE REGISTRATION NUMBER IS UNIQUE TO EACH EVENT.

" பிறப்பு மற்றும் இறப்பு பதிவு செய்வதை உறுதி செய்யீர்/ENSURE REGISTRATION OF EVERY BIRTH AND DEATH "

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... Respondents

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THE 4TH RESPONDENT**

T.Ravichandran
D.Sairam Kumar
K.Deva Dakshan
Counsel for 4th Respondent